

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3637  
ANSWERED ON:18.12.2006  
SUGAR MILLS  
Hasan Chaudhary Munawwar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) Whether the sugar mills have committed irregularities in excise including illegal sale of sugar and Molasses ;
- (b) If so, the steps being taken by the Government to check such irregularities ;
- (c) Whether the Government proposes to prepare the monthly report on sugar and Molasses produced by each sugar mill on the basis of recovery and crushing of cane; and
- (d) If so, the time by which it is likely to be implemented ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a)&(b) : The requisite information is being collected by the Central Board of Excise and Customs, Department of Revenue, from their field formations all over the country.
- (c) : No such proposal is under consideration of the Government.
- (d) : Does not arise.